

Annexure-9

Name of the Corporate Debtor: ANGAD INFRASTRUCTURE PRIVATE LIMITED ; Date of Commencement of CIRP: 06.05.2024

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1	Adel Landmarks Ltd		15,63,15,276.00	15,63,15,276.00								Dues Payable to Holding Company
2	IFCI Limited		3,16,46,05,089.07	13,65,68,421.04						3,02,80,36,668		As per NCLT Order dated 24 April 24 1.Land Mortgage for Era Housing & Development Term Loan. 2.Land Mortgage for Hi Point Investment and Finance Pvt Ltd. Term Loan
	TOTAL		3,32,09,20,365.07	29,28,83,697.04	-	-	-	-	-	3,02,80,36,668		

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

Security Interest Attached as per Annexure-11

